

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 348
(TO BE ANSWERED ON THE 8th December 2022)
LIFESPAN OF AIRCRAFT

348. MS. DEBASREE CHAUDHURI

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government has prescribed any guidelines specifying life for a passenger aircraft to fly and if so, the details thereof;**
- (b) the average lifespan of any passenger aircraft in flying;**
- (c) the average amount of expenditure incurred per aircraft for the maintenance of passenger aircraft; and**
- (d) the details of number of aircrafts which have been decommissioned after their stipulated service period and the number of new aircraft put in operation during the last five years?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
(GEN. (DR) V. K. SINGH (RETD))

(a) & (b) There is no lifespan/life prescribed by DGCA for a passenger aircraft flying in India. An Aircraft can continue to operate provided it is maintained in accordance with periodic inspections and modifications as stipulated by the manufacturer of the aircraft. Normally manufacturers of jet aircraft prescribe a design economic life for their aircraft which extends to 20 years or 60,000 landings/ pressurization cycles. However, DGCA has laid down age criteria for an aircraft intended to be imported into India. In the case of passenger aircraft intended to be imported into India,

age is restricted to 18 years of age or 65% of the designed economic life in terms of pressurization cycle, whichever is earlier.;

(c) DGCA approves Aircraft Maintenance Organisations (AMOs/MROs) for the maintenance of aircraft and its components. The maintenance cost of aircraft and components of aircraft are not reported to DGCA. However, DGCA ensures compliance of requirements through inspection and surveillance that the aircraft is kept in airworthy condition. As the aircraft ages, the cost of parts, components, and maintenance increases including the availability of spares for maintaining the aircraft in airworthy condition.;

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(d) (i) Thirty aircraft have been decommissioned after their stipulated service period/ Declared Beyond Economic Repair (BER) from 30.05.2010 to 30.11.2022.

(ii) As per the records, year-wise number of aircraft put in operation (Registered in India) in the last five years is as follows:

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Year	Number of Aircraft Registered
2018	155
2019	181
2020	86
2021	115
2022	125
